

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 3167**  
TO BE ANSWERED ON 06.08.2021

**NIRBHAYA SCHEME**

3167. SHRI PRATHAP SIMHA:  
SHRI B.Y. RAGHAVENDRA:  
SHRI KRIPANATH MALLAH:  
SHRIMATI JASKAUR MEENA:  
SHRI L.S. TEJASVI SURYA:  
SHRI ANNASAHEB SHANKAR JOLLE:  
DR. UMESH G. JADHAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features and objectives of the Nirbhaya scheme/One Stop Centre along with target set and achievements made so far thereunder;
- (b) the funds allocated, sanctioned and utilized under the scheme during the last three years, State/UT-wise including Karnataka, Rajasthan and Assam;
- (c) whether the funds allocated to States under the scheme have not been utilized completely, if so, the details thereof;
- (d) the number of centres set up under the scheme, State/UT-wise including Rajasthan and Assam; and
- (e) whether the Government is considering to open more such centres under the said scheme, if so, the details thereof along with the time by which these will become operational, State/UT-wise including Rajasthan and Assam?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government of India had set up a dedicated fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. An Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After appraisal by the EC, the concerned Ministries/ Departments obtain approval of their respective competent financial authorities to release funds out of their respective budgets and implement the approved projects/ schemes directly or through States/ UTs/ Implementing Agencies.

Under the Nirbhaya Fund, one of the schemes namely “One Stop Centre (OSC) Scheme” is implemented across the country since 1st April 2015. OSCs aim to facilitate women affected by violence with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal and psycho-social counselling and temporary shelter. OSCs are to be set up within 2 kms radius of the hospitals or medical facilities either in new constructed building in an approved design or in pre-existing buildings. Under the scheme, One Stop Centres are being set up in all districts of the country. So far, 704 OSCs have been operationalised and more than three lakh women have been assisted through them.

(b) & (c) The details of funds released and utilised under the OSC scheme during the last three years, State/UT-wise including Karnataka, Rajasthan and Assam are placed at Annexure-I.

(d) The details of number of centres set up under the scheme, State/UT-wise including Rajasthan and Assam are placed at Annexure-II.

(e) The Ministry of Women and Child Development has decided to implement the umbrella scheme for safety, security and empowerment of women as an integrated women empowerment programme under the name ‘**Mission Shakti**’, including the component of One Stop Centres. For providing speedy assistance and services to distressed and violence affected women at OSCs, the Ministry has decided to set up more OSCs in areas which are distant from district headquarters or are having high rates of crime against women, to enhance the costing provisions for OSCs, and to further enhance the synergy and coordination of OSCs with the other initiatives of the government, including those under Nirbhaya Fund and under Mission Shakti.

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**Annexure-I**

Annexure referred to in reply to parts (b) & (c) of Lok Sabha Un-starred Question No. 3167 for answer on 06.08.2021 regarding 'Nirbhaya Scheme'

The State/UT-wise details of funds released and utilised under the scheme (OSC) during the last three years,

(Amount in Rupees)

Sl. No.	States/UTs	Amount released			Utilisation
		2018-19	2019-20	2020-21	
1	Andaman and Nicobar Islands	3687641	4159792	3859069	7990951
2	Andhra Pradesh	39063148	26099278	21105250	35143545
3	Arunachal Pradesh	78202084	13418151	52014408	8811508
4	Assam	78695087	80408520	63614400	15492697
5	Bihar	30832455	104609180	70966339	989813
6	Chandigarh	930799	1500450	3383756	2381249
7	Chattishgarh	66244372	67738483	35320987	87736269
8	Dadra and Nagar Haveli and Daman and Diu	50000	7345503	4601200	306879
9	Delhi	0	36255258	18304950	8851903
10	Goa	492000	1500450	3000900	392000
11	Gujarat	56269778	67951666	85084669	63336101
12	Haryana	47960546	40192416	40443694	42362758
13	Himachal Pradesh	10118850	31729794	19805400	1703950
14	Jammu and Kashmir	15020425	9639473	22483933	7253204
15	Jharkhand	70436941	40853107	69124908	35536694
16	Karnataka	59444419	58203580	73508758	17423208
17	Kerala	28331849	14090453	23705850	8516076
18	Ladakh-UT	0	0	6545042	2203172
19	Lakshdweep	0	2091225	1350225	0
20	Madhya Pradesh	112391390	167092445	104431900	60519822
21	Maharashtra	38929425	66998501	64620010	21344257
22	Manipur	35722445	24884407	50193815	20436592
23	Meghalaya	18639947	37430224	21161595	9676467
24	Mizoram	27264535	21870881	17263928	17065675
25	Nagaland	45487024	19173411	33590577	42979808
26	Odisha	77459998	20934647	93155192	15005985
27	Puducherry	4766836	4376136	7201800	0
28	Punjab	52633488	35183739	48461272	33394192
29	Rajasthan	30860275	67711508	56686911	22738091
30	Sikkim	3923225	6809569	6601800	123608
31	Tamil Nadu	113995447	71359691	106060397	117407585
32	Telangana	58948915	62446827	77573415	30635786
33	Tripura	26901349	6001800	15603600	0
34	Uttar Pradesh	222830497	123193989	228832664	129811493
35	Uttarakhand	27225409	22907445	27308659	30360381
36	West Bengal	0	9546450	19890150	0

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**Annexure-II**

Annexure referred to in reply to part (d) of Lok Sabha Un-starred Question No. 3167 for answer on 06.08.2021 regarding 'Nirbhaya Scheme'

The State/UT-wise details of number of centres set up under the scheme (OSC)

<b>Sl. No.</b>	<b>States / UTs</b>	<b>Number of OSCs set up</b>
1.	Andaman and Nicobar (UT)	03
2.	Andhra Pradesh	13
3.	Arunachal Pradesh	24
4.	Assam	33
5.	Bihar	38
6.	Chandigarh (UT)	01
7.	Chhattisgarh	27
8.	Dadra and Nagar Haveli and Daman & Diu (UT)	03
9.	Delhi (UT)	11
10.	Goa	02
11.	Gujrat	33
12.	Haryana	22
13.	Himachal Pradesh	12
14.	Jammu & Kashmir (UT)	20
15.	Jharkhand	24
16.	Karnataka	30
17.	Kerala	14
18.	Lakshadweep (UT)	01
19.	Ladakh (UT)	02
20.	Maharashtra	37
21.	Madhya Pradesh	52
22.	Manipur	16
23.	Meghalaya	11
24.	Mizoram	08
25.	Nagaland	11
26.	Odisha	30
27.	Punjab	22
28.	Puducherry (UT)	04
29.	Rajasthan	33
30.	Sikkim	04
31.	Tamil Nadu	34
32.	Telangana	33
33.	Tripura	08
34.	Uttar Pradesh	75
35.	Uttarakhand	13
36.	West Bengal	00
	<b>Total</b>	<b>704</b>

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